GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4227
ANSWERED ON 29/03/2022

PERFORMANCE OF IGNWPS

4227. DR. DNV SENTHILKUMAR. S.:
SHRIMATI SUPRIYA SULE:
SHRI GAJANAN KIRTIKAR:
SHRI SUNIL DATTATRAY TATKARE:
SHRI C.N. ANNADURAI:
SHRI SELVAM G.:
SHRI GAUTHAM SIGAMANI PON:
SHRI KULDEEP RAI SHARMA:
DR. SUBHASH RAMRAO BHAMRE:
SHRI OMPRAKASH BHUPALSHING alias
PAWAN RAJENIMBALKAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the main objective of launching Indira Gandhi National Widow Pension (IGNWP) Scheme;
(b) whether the Government has assessed the performance of IGNWP scheme since its inception and if so, the details of the outcome of the assessment;
(c) whether less number of beneficiaries have availed assistance under the IGNWP Scheme during the last three years;
(d) if so, the details thereof and the reasons therefor and the corrective steps taken in this regard;
(e) whether the Government has received any proposal from the States including Maharashtra and Tamil Nadu regarding revision in the old age pension and the widow pension schemes; and
(f) if so, the details of the proposals received and the steps taken to revise the old age pension and widow pension schemes during the said period, State-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b): The main objective of launching the Indira Gandhi National Widow Pension (IGNWP) Scheme is to provide a basic level of financial support at the rate of Rs.300 per month per below poverty line (BPL) widow of age of 40-79 years and Rs.500/- per month to same category widows of age of 80 years and above. The performance of the scheme is reviewed through periodic Performance Review Committee (PRC) Meetings as well as through Common Review Mission (CRM), National Level Monitors (NLMs) and Area Officers Visits.

(c) & (d): Funds under the IGNWPS are released to States/UTs upto State ceiling on number of beneficiaries or the number of beneficiaries digitized on NSAP portal,
whichever is less. The digitization of beneficiaries’ records is done by the States/UTs. The coverage under IGNWPS has increased during the last three years as per following details:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Financial Year</th>
<th>No. of beneficiaries</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>2018-19</td>
<td>5812556</td>
</tr>
<tr>
<td>2.</td>
<td>2019-20</td>
<td>5935489</td>
</tr>
<tr>
<td>3.</td>
<td>2020-21</td>
<td>6088717</td>
</tr>
</tbody>
</table>

(e) & (f): No proposal has been received from the said states to revise the Old Age Pension and the widow pension schemes. However, the Government has allowed the States to make inter-scheme adjustment of ceilings on number of beneficiaries under different pension schemes within overall State limit.

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